

OFFICE OF THE DISTRICT JUDGE OF HOOGHLY  
ENGLISH DEPARTMENT

Order No. 241

Dated 10.09.2020

In view of letter no. 5091 (AVII)-J/JD/4P-05/04 (Pt) dated 28.08.2020 of the Judicial Department, Government of West Bengal, the undersigned informs that the Additional District & Sessions Judge who are on roster as per this office Order No. 238 dated 10.09.2020, at in the respective Sub-Division has empowered to deal with Atrocities, NDPS, 439/438 of the Criminal Procedure Cases as well as urgent Criminal matter under TADA, Indian Electricity Act, Prevention of Corruption Act, POCSO Act and any other special Act.

Considering above mentioned letter of the Judicial Department, Government of West Bengal, the following staff members are directed to attend their duties on the dates of hearing (mentioned in Order No. 238 dated 10.09.2020) at Hooghly Sadar Sub-Division.

Nature of Cases	Name of Deputed Staff Members of Hooghly Sadar Sub-Division
For Electricity Cases	1. Sri Rajib Rajak, LDC, Additional District & Sessions Judge, 3 <sup>rd</sup> Court, Hooghly 2. Sri Sourav Ghosh, Group-'D' Additional District & Sessions Judge, 3 <sup>rd</sup> Court, Hooghly
For POCSO Cases	1. Sri Gorav Ghosh, LDC, Additional District & Sessions Judge, 2 <sup>nd</sup> Court, Hooghly 2. Sri Anirban Dey, Group-'D' Additional District & Sessions Judge, 3 <sup>rd</sup> Court, Hooghly 3. Sri Rajib Nandy, Group-'D' Additional District & Sessions Judge, 3 <sup>rd</sup> Court, Hooghly
For NDPS Cases	1. Sri Naba Kumar Saha, Judge, Special Court-cum-Additional District & Sessions Judge, Hooghly 2. Sri Harendra Nath Ojha, Group-'D' Judge, Special Court-cum-Additional District & Sessions Judge, Hooghly
For Atrocities Cases	1. Sri Sujoy Das, Bench Clerk, Additional District & Sessions Judge, 1 <sup>st</sup> Court, Hooghly 2. Sri Subrata Sarkar, LDC, Additional District & Sessions Judge, 1 <sup>st</sup> Court, Hooghly

Additional District & Sessions Judge of Chandernagore, Serampore and Arambagh Sub-Division are requested to depute required staff members to deal with the above mentioned cases.

*Subra Sarkar*  
District Judge, Hooghly